

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/733/2019
Petition No : CP(CAA)/21(CHE)2023
Name of Petitioner :
& O G Spinners Pvt Ltd
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. Pawan Jhabakh, Ld. Counsel for Petitioner.
Ms. Nandhini Agarwal, Ld. Counsel for RD.

Ld. Counsel for the Petitioner submits that RD in its report has stated that it has no objection to the Scheme.

List the Petition along with CA/732/2019 on **28.08.2024** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)